

6.10.94.

HON. MR. V.K. SETH, A.M.

HON. MR. D.C. VEDRMA, J.M.

None for the parties. List this case on

~~30-11-94~~ 30-11-94.

MEMBER(J)

MEMBER(A).

30-11-94No filing of D. by J
27.1.95
Moe27-1-95Hon Mr. V.K Seth, AM
Hon Mr DC Vedra, JM

None for the applicant, nor
any request has been received
on his behalf for adjournment.
Shri AK Chatterjee, learned counsel
is present on behalf of respondents.
A perusal of record of the case shows
that on 1-9-94 more has put in
affidavits, and no R.A. has been
filed on 6-10-94. again,
nobody has put in affidavits
on behalf of the applicant, nor R.A.
has been filed on file.

In view of the position, C.A. is
dismissed for default of
the applicant.

J M

AM

copy of affidavit
sent to members.
2-12/95